

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

UNSTARRED QUESTION NO:2673

ANSWERED ON:29.03.2012

COLLUSION OF MEDICAL PRACTITIONERS AND DRUG MANUFACTURERS .

Lal Shri Kirodi ;Shankar Alias Kushal Tiwari Shri Bhisma

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether attention of the Government has been drawn towards the alleged collusion of medical practitioners, chemist shops and drug manufacturers for augmenting the sale of drugs;
- (b) if so, the details thereof;
- (c) whether the Government has taken up this issue with the drug manufacturers to check this improper method of augmenting the sale of drugs being adopted by them;
- (d) If so, the outcome thereof; and
- (e) the further steps taken by the Government in this regard?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT KUMAR JENA)

(a) to (e); There were some reports in the newspapers in the recent past regarding promotional expenses being made by the Pharma Companies. The reports suggested that some unethical marketing practices are being followed by certain pharma companies. Keeping in view the seriousness of the matter, Department felt the need to take up the matter with the Pharma Associations/ Industry and after consultation the Department has prepared a draft `Uniform Code of Pharmaceutical Marketing Practices` (UCPMP) which is to be adopted voluntarily in the first instance. The UCPMP was put up on the Department's website www.pharmaceuticals.ciov.in for inviting for the comments from all the stakeholders. The comments received were examined and draft UCPMP has been prepared and circulated to the pharma association for their comments